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OPEN COURT

## CENTRAL ADMINISTATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Petition No.127 of 2006 in Original Application No.473 of 2006.

Allahabad, this the 8th day of January, 2008.

Hon'ble Mr. Justice Khem Karan, Vice-Chairman Hon'ble Mr. K.S. Menon, Member-A

Rajesh Gautam Son of Shri Ram Gati, Resident of Village- Post Nauwabari (Palipa) District Gorakhpur U.P.

...Applicant.

(By Advocate : Shri Ram Chandra)

## Versus

 Sri Kulveer Singh, Post Master General, Gorakhpur Region, Gorakhpur.

2. Sri Sajjan Ram, Prasar Adhikshak Dakghar, Gorakhpur

Region, Gorakhpur.

 Sri R.S. Chaurshia (present posted at Prasar Adhikshak Dakghar, Gorakhpur Region, Gorakhpur.

...Respondents.

(By Advocate : Shri S.Srivastava)

## ORDER

## By Hon'ble Mr. Justice Khem Karan, V.C. :

Shri Ram Chandra appears for the applicant and Shri S. Srivastava for the respondents.

We have already disposed of the original OA. Shri Ram Chandra is not very much interested in pressing the contempt matter and moreover we are also not convinced that the respondents have willful disobedience of the orders of this Tribunal. So, the contempt petition is dropped and notices are discharged.

1/8.1.08

Member-A

Vice-Chairman

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